

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE GOPINATH.P.

FRIDAY, THE 08TH DAY OF MAY, 2020/18TH VAISAKHA, 1942

W.P(C) NO.9747 OF 2020

Petitioners :

1. Saji Premdas, aged 46 years,  
W/o Premdas, Parackal House,  
Poyya, Mala P.O, Thrissur – 680733
2. Cleetus V.J, aged 65 years,  
S/o V.T Joseph, Valiyaparambil House, Krishnankotta P.O  
Mala, Thrissur – 680733
3. Dr. K. Hamid Ali, aged 64 years  
S/o Late Dr. Alikunji Sir,  
Al Manar, Eriyad P.O, Kodungallur, Thrissur – 680666
4. Bimal Das P.S, aged 36 years  
S/o Sivadasan, Puthenpurakkal House, Maliankara P.O  
Ernakulam - 683516

By Adv. Sri. Thomas John Ambooken  
Sajeev Kumar.B,  
P.O.Antony & Blossom Mathew,

Respondents :

1. The Superintendent of Police,  
Kalyan Nagar, Ayyanthole, Thrissur, Kerala 680003
2. The Circle Inspector of Police,  
Mala Circle, Mala, Thrissur - 680732
3. The Station House Officer, Mala Police Station,  
Mala, Thrissur – 680732
4. Santhosh, The Area Secretary,  
Communist Party of India (Marxist)  
EMS Mandiram, Mala, Thrissur – 680732
5. C.K Pradeep, S/o Krishnan,  
Chalikkaran House, Poyya P.O,  
Athikadavu, Thrissur – 680733
6. Secretary, Communist Party of India (Marxist)

Kodungalur Niyojakamandalam,  
Sakhavu V.K Rajan Smaraka Mandiram, Kodungallur  
Thrissur – 680664

7. Block President, INTUC,  
Indira Priyadarshini Memorial Hall,  
Mala, Thrissur -680732
8. The President, BMS,  
Kodungallur Niyojakamandalam, Kodungallur Thekkenada,  
Near Mangala Jewellery, Kodungallur  
Thrissur – 680664
9. Radhika, W/o Soman,  
Ward Member, Poyya Gramapanchayth  
Melookaran Veedu, Poyya,  
Athikadavu, Thrissur – 680733
10. Vijesh A.S, S/o Sreefharan,  
Ward Member, Poyya Gramapanchayth  
Arackaparambil House, Mala, Thrissur – 680732
11. V.S Lakshmanan, Secretary, CPI(M) Local Committee  
Poyya, Mala, Thrissur – 680733
12. Sabu Kaitharam, Manadalam President,  
Congress (I), Poyya, Thrissur – 680733

**R1 TO R3 BY SMT.B.VINITHA GOVERNMENT PLEADER**

**THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 08.05.2020,  
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:**

**GOPINATH.P, J**

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**WP(C) NO. 9747 OF 2020**

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**DATED THIS THE 8<sup>th</sup> DAY OF May, 2020**

**ORDER**

Post on 15.05.2020 to enable the Government Pleader to get instructions.

In the meanwhile, the 3<sup>rd</sup> respondent shall ensure that law and order is maintained. The petitioner shall serve notice to respondents 4 to 12 through speed post and will also endeavor to serve notice on them through email/whatsapp.

Nsd

**GOPINATH.P  
JUDGE**

**APPENDIX**

**PETITIONER' S EXHIBITS:**

EXHIBIT P1            -TRUE COPY OF THE MEDICAL REPORT DATED  
05.07.2016 WHICH REVEALS THE DETAILS OF THE  
TREATMENT FOR CANCER

EXHIBIT P2-           TRUE COPY OF THE COMPLAINT DATED 23.4.2020  
SUBMITTED BEFORE THE 3RD RESPONDENT

EXHIBIT P3-           TRUE COPY OF THE COMPLAINT DATED 30.4.2020  
SUBMITTED BEFORE THE 2<sup>ND</sup> RESPONDENT

EXHIBIT P4            -TRUE COPY OF THE COMPLAINT DATED 30.4.2020  
SUBMITTED BEFORE THE 3<sup>RD</sup> RESPONDENT